

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI

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CP-22/95  
OA-1190/94

Date of decision 30-8-1995

Hon'ble Shri N.V.Krishnan, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri A.K.Goyal  
s/o Shri B.B.L. Goyal,  
Asstt. Engineer, H.P.T. Kingsway,  
Delhi-9

Petitioner

(Petitioner present in person)

Versus

1. Director General (Shri S.K.Kapoor)  
All India Radio,  
Akashvani Bhawan, Sansad Marg,  
New Delhi-110001
2. The Superintending Engineer,  
(Shri O.P.Bhatti)  
High Power Transmission,  
All India Radio, Kingway Delhi-9

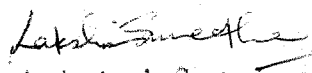
Respondents

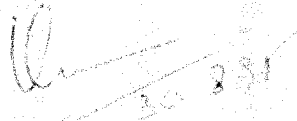
(By Advocate Shri B.K.Punj proxy  
counsel for Shri M.M.Sudan )

ORDER (ORAL)

[Hon'ble Shri N.V. Krishnan, Vice Chairman (A)]

Petitioner present in person and seeks  
permission to withdraw the Contempt Petition.  
Permission is granted. Accordingly, contempt  
petition is dismissed as withdrawn.

  
(Smt. Lakshmi Swaminathan)  
Member (J)

  
(N.V. Krishnan )  
Vice Chairman (A)

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